

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 06th day of May 2009

Original Application No. 957 of 2007

Hon'ble Mr. A.K. Gaur, Member (J)

Hon'ble Mr. S.N. Shukla, Member (A)

Smt. Krishna Kumari, Daughter of Late Tika Ram, R/o T-8, Pushpendra Apartment, Elgin Road, Civil Lines, Allahabad.

. . . Applicant

By Adv : Sri A.K. Srivastava, Sri D.K. Srivastava, & Sri M.K. Dhraubansi

V E R S U S

1. Union of India through General Manager, North Central Railway, Allahabad.
2. Medical Director, North Central Railway, Central Railway Hospital, Allahabad.

. . . Respondents

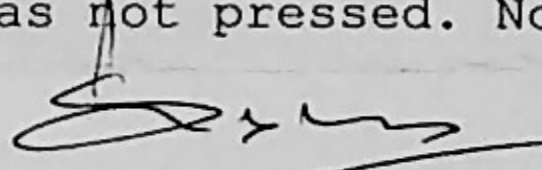
By Adv: Shri P.N. Rai

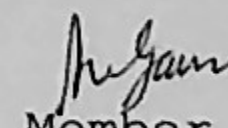
O R D E R

By Hon'ble Mr. A.K. Gaur, Member-J

Sri A.K. Srivastava learned counsel for the applicant and Sri P.N. Rai learned counsel for the respondents.

2. Learned counsel for the applicant stated that the relief prayed for by the applicant through this OA has already been redressed by the respondents, so he does not want to press this OA. Accordingly, the OA is dismissed as not pressed. No cost.


Member (A)


Member (J)

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